

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No.12002 of 2019

(Arising out of OIA-CCESA-SRT-APPEAL-PS-940-2018-19 dated 31/03/2019 passed by
Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-
SURAT-I)

Ultra Tech Cement Ltd

Dunas Road Near Magdalla Port Near Svr College Magdalla
Surat, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-I

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat- 395001

...Respondent

APPEARANCE:

Shri Jigar Shah appeared for the appellant

Shri Rajesh Parekh, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 12356 /2021

DATE OF HEARING: 10.09.2021

DATE OF DECISION: 10.09.2021

Ramesh Nair

Learned counsel for the appellant submitted a letter dated 04.03.2020
along with SVLDR-4 Certificate according to which case has been settled
under SVLDR Scheme. Accordingly, the appeal is dismissed as withdrawn.

(Dictated &pronounced in the open court)

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**